

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 538
(TO BE ANSWERED ON THE 12th December 2022)

PRIVATISATION OF THE AIRPORTS IN INDIA

538. SHRI K.R.N. RAJESHKUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of privatisation of the airports in India;
- (b) whether it is a fact that prescribed procedure of public consultation or consultation with the State Governments which are mandatory for leasing out AAI airports through the Public Private Partnership (PPP) mode were not followed;
- (c) if so, the reason therefor; and
- (d) whether the recommendations of Department of Economic Affairs were incorporated and if not, reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Airports Authority of India (AAI) has leased out eight of its airports namely, Delhi, Mumbai, Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under Public Private Partnership (PPP).

(b) & (c): In accordance with the provisions of Section 12A of AAI Act, 1994 (as amended in 2003), AAI, with the approval of the Government of India, may lease the premises of an airport (including buildings and structures thereon and appertaining thereto) to carry out some of its functions, in the public interest or in the interest of better management of airports. Accordingly, AAI has leased out some of its airports for Operations, Management and Development under PPP mode, where the ownership of these leased airports remains with AAI. The observations of State Governments concerned, if any, are considered on merit during the transaction process for PPP of airports.

(d): The terms and conditions of the transaction of PPP of recently leased out six airports namely Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram were decided by the Empowered Group of Secretaries (EGoS) chaired by CEO, NITI Aayog which inter-alia comprised Secretaries of

Ministry of Finance (Department of Economic Affairs and Department of Expenditure) also. The EGoS finalised the contours of the bidding process for PPP of six airports.
